

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/422/2024, IA (IBC)/231/2018, IA (IBC)/264/2018, IA (IBC)/41/2021, IA (IBC)/754/2023, IA (IBC)/1277/2023 in CP(IB) No.248/7/HDB/2017
NAME OF THE COMPANY	Golden Jubilee Hotels Private Limited
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Private Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/422/2024

Present: Ld. Counsel Mr. Sachin Sarma for the Applicant.

This is an application filed by the Resolution Professional to take on record the 21st progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/231/2018

Present: Ld. Counsel Mr. Mrinal Litoria for the Applicant.

Ld. Counsel for the Applicant stated that he wants to withdraw this application. Accordingly, this application is dismissed as withdrawn.

IA (IBC)/264/2018

Present: None for the Applicant.

Ld. Counsel Mr. Sachin Sharma for the Respondent.

Applicant is not present. Ld. Counsel for the Respondent stated that Resolution plan has already been approved. Therefore, this application is dismissed for non-prosecution.

Contd..

(2)

IA (IBC)/41/2021

Present: None for the Applicant.

Ld. Counsel Mr. Sachin Sharma for the Respondent.

Applicant is not present. Ld. Counsel for the Respondent stated that Resolution plan has already been approved. Therefore, this application is dismissed for non-prosecution.

IA (IBC)/754/2023

Present: Ld. Counsel Dr. K. V. Srinivas & Mr. K.S.S. Yaswasi for the Applicant.

Ld. Counsel Mr. Sachin Sharma for the Respondent.

Ld. Counsel for the Respondent prays for an adjournment on the ground that Senior Counsel is not available today. **Matter is adjourned to 08.03.2024.**

IA (IBC)/1277/2023

Present: Ld. Counsel Mr. P. Badri Premnath for the Applicant.

Ld. Counsel Mr. Sachin Sharma for the Respondent.

Ld. Counsel for the Applicant prays for an adjournment for filing of rejoinder. Prayer is allowed. **Matter is adjourned to 08.03.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)